

VIRGO GLOBAL LIMITED

("VGL"/"TARGET COMPANY"/"TC")

Registered Office: 101, Achyuth Mazon, H No. 7-1-621/48, S R Nagar, Hyderabad, Telangana-500 038,

Phone No. +91-40-2780 7640 / 2381 4181

Email: csvirgo@yahoo.in Website: www.virgoglobalmedia.com

Open offer for acquisition of 27,31,118 Equity Shares of Rs. 4/- each representing 26.00 % of the total equity and voting share capital of the Target Company by M/s. Shri Nakoda Logistics Private Limited (Acquirer)

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Mumbai Lakshadeep (Marathi Daily), Mumbai Edition and Nav Telengana (Telugu Daily), Hyderabad Edition on 29th October, 2018.

1. Name of the Target Company : Virgo Global Limited
2. Name of the Acquirer : M/s. Shri Nakoda Logistics Private Limited
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Registrar to the offer : Aarthi Consultants Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Wednesday, 09.01.2019
 - b) Date of the Closing of the offer : Tuesday, 22.01.2019
6. Date of Payment of Consideration : 28.01.2019
7. Details of the Acquisition :

S.N.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 0.20 per Equity Share		Rs. 0.20 per Equity Share	
7.2.	Aggregate number of Shares tendered	27,31,118		400	
7.3.	Aggregate number of Shares accepted	27,31,118		400	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 5,46,223.60		Rs. 80	
7.5.	Shareholding of the Acquirers before Share Purchase Agreements (SPAs) and Public Announcement (No.& %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	32,53,750 (30.98%)		32,53,750 (30.98%)	
7.7.	Shares Acquired by way of Open offer <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	27,31,118 (26.00%)		400 (0.00%)	
7.8.	Shares Acquired after detailed Public Statement <ul style="list-style-type: none"> • Number of Shares acquired • Price of the shares acquired • % of the shares acquired 	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	59,84,868 (56.98%)		32,54,150 (30.98%)	
7.10.	Pre and Post Offer Shareholding of Public Shareholders <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	Pre Offer 72,47,550 (69.00%)	Post Offer 45,19,432 (43.02%)	Pre Offer 72,47,550 (69.00%)	Post Offer 72,50,150 (69.02%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 26.12.2018

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:

MANAGER TO THE OFFER:



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai-400-059.

Tel No. +91 22 4120 4837 / 4973 5078

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SEBI Registration No: INM000012243 **Contact person:** Mr. Sarthak Vijlani